

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 80(ND)/2014
RT CP No.33/Chd/Pb/2016**

M/s Avigo Trustee Co. Pvt. Ltd. & Ors.

...Petitioners


Versus.

M/s BBF Industries Ltd. & Ors.

...Respondents

Present: Mr. Aditya Tiwari, Advocate for petitioners.
Ms. Sonia Bansal, Company Secretary for respondent No. 1.

The matter be submitted to the Hon'ble President, Principal Bench,
National Company Law Tribunal, New Delhi with a request to transfer the same
to some other Bench of which one of us [Ms Deepa Krishan Member
(Technical)] is not a Member. The record be sent immediately.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member(Technical)

April 24, 2017
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